GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

LOK SABHA

STARRED QUESTION NO. 92 TO BE ANSWERED ON 02.03.2016

TRAINING OF YOUTH

QUESTION

†*92. SHRI RAHUL KASWAN:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) the number of youth proposed to be trained under the National Skill Development policy in the next two years;

(b) the names of the institutions that assess the existing skills and provide certification or grant skill training certificate to validate previous training acquired;

(c) the mechanism adopted by the said institutions to ensure quality of training; and

(d) the number of trainees who have been distributed skill cards and skill certificates during the last six months along with the number of trainees, who have secured employment?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY)

(a) to (d) A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No. 92 to be answered on 02.03.2016 asked by Shri Rahul Kaswan regarding "Training of Youth".

(a) The National Policy for Skill Development and Entrepreneurship, 2015 projects Recognition of Prior Learning (RPL), reskilling and upskilling of 298.25 million existing workforce and skilling of 104.62 million new entrants over 2015-2022.

(b) Ministry of Skill Development and Entrepreneurship has Pradhan Mantri Kaushal Vikas Yojana (PMKVY) a flagship skill development scheme of Government of India. PMKVY targets to train 14 lakh fresh entrants to the workforce and recognise the skills of existing workforce by covering 10 lakh persons under the Recognition Prior Learning (RPL) during 2015-16. PMKVY is being implemented by National Skill Development Corporation (NSDC) involving training partners, Sector Skill Councils (SSC's) and Assessment Agencies. Under the Scheme, trainees are assessed by third party assessment agencies affiliated with Sector Skill Councils. The trainees successfully completing assessment are given training certificate by the Sector Skill Councils.

(c) All training programmes under PMKVY are fully complaint to National Skills Qualification Framework (NSQF). The Training Courses are based on the standards developed by Sector Skill Councils in consultation with industry and taking into account job based skill requirement. These standards further undergo scrutiny and filtration at several channels and thereafter approved by the National Skills Qualification Committee to ensure quality of training. Further, to ensure on-site quality of trainings following measures are taken under PMKVY:

- Site Visits: The SSC & PMKVY monitoring team conduct site visits on sample basis to ensure that quality trainings are being provided to students, also before authorizing a centre it is the responsibility of the SSCs to ensure that training centre is well equipped to conduct the trainings.
- Call Validation: Candidates undergoing training are contacted via phone calls to seek their feedback on the training being provided.
- Student Feedback Forms: The students have to fill a Student Feedback Form which seeks candidate's experience of training, these forms are collected by the Assessor at the time of assessments.
- Grievance Portal: There is a grievance portal for candidates to register their grievances. PMKVY monitoring team conducts investigation and actions as per PMKVY Consequence management system are taken.

(d) Under PMKVY, as a process, Training Partner provide the hardcopies of certificate and skill card to the eligible candidates post "certification" by SSC. As on 29th Feb 2016, 9,17,090 persons have completed training. Out of this, 2,76,293 persons have been certified and about 50,000 have got placement
